

**DAILY BOARD (COURT ROOM NO. 33)**  
**DATED 29.08.2020**

<b>HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)</b>				
Sr. No.	POCSO Spl. Case. No.	Name of Parties	Stage	Next Date
1.	249/16	The State (Chunabhatti P.Stn) V/S Atikur Rehman Mohammad Hasan Ansari @ Janab	Judgment	
2.	406/14	The State (Bhandup P.Stn) V/S Sameer Gajanan Gugare	Arguments	
3.	191/15	The State (Dharavi P.Stn) V/S Mohamed Shabir Mohamed Taslim Shah	Arguments	
4.	663/19	The State (Shahu Nagar P.Stn) V/S Nadim Adam Basha Shaikh	Hearing	
5.	RA 378/20	The State ( Mulund P.Stn V/S Krushna Balu Barve	Hearing	
6.	BA 892/20	The State (Shahu Nagar P.Stn) V/S Abdul Rehman Shahzad Hussain Shaikh & Anr.	Hearing	
7.	POCSO MA 1265/19	The State Worli P.Stn V/S. Unknown person.	Reply	
8.	POCSO BA	Naimuddin Naizamuddin Khan V/S The State of Maharashtra through V.B. Nagar P.Stn.	Reply	

**Sheristedar**